## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/187/2017

NAME OF THE PETITIONER(S)

: MADRONO DEVELOPERS PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

B.S.RIDOHAN.
V.K. Rajasekar

Dynor

Consul for

my .

## ORDER

Mr. V.K. Rajasekar, Counsel for the Applicant present. Mr. B. Sridhar, the Deputy RoC in person present along with the Counsel. Reserved for order.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

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